

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**NO.HC.VII-23/2005/2459/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Dipankar Bora,  
Member, MACT,  
Nagaon.

Dated Guwahati, the  April, 2022

Sub:- **Casual leave.**

Ref:- Your Letter No.MACT(N)/829 dated 07.04.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 06.04.2022**, as prayed for. The District and Sessions Judge, Nagaon would remain in charge of your Court and office during your absence.

Yours faithfully,



**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-23/2005/2460-61/A, dated 8.4.2022**

Copy to:

1. The District and Sessions Judge, Nagaon .
- ✓ 2. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

